

## Bombay\_Act\_Code\_Name\_Wise

<b>ACT CODE</b>	<b>ACT DESCRIPTION</b>
345	ACTUARIES ACT
348	ADMINISTRATIVE TRIBUNAL ACT
359	ADMINISTRATOR GENERAL ACT, 1963
1	ADVOCATES ACT 1961
119	AIR CORPN. ACT1953
120	AIR FORCE ACT 1950
121	AIRCRAFT ACT (73) 1934
122	AIRPORT AUTHORITY OF INDIA ACT
353	AIRPORT ECONOMIC REGULATORY AUTHORITY ACT
357	ARBITRATION ACT 1940
356	ARBITRATION AND CONCILIATION ACT 1996
352	ARMED FORCES TRIBUNAL ACT
123	ARMY ACT 1950
2	B.T. & A.L. ACT
124	BANK OF BARODA SERVICE REG.
125	BANK OF INDIA OFFICERS SERVICE REG.
126	BANKING COMPANIES ACT 1970
127	BANKING CORPN.(ACQ. & TRANS. OF UNDERTAKINGS) ACT 1970
3	BANKING REGULATION ACT
128	BANKING REGULATION ACT,1949.
129	BEST UNDERTAKING RULES
336	BIOLOGICAL DIVERSITY ACT
136	BOMBAY INDUSTRIAL RELATIONS ACT 1946
108	BOMBAY CHILDREN ACT
14	BOMBAY CINEMA REGULATION ACT 1953
130	BOMBAY CITY(ENAMI & SPECIAL TENURES) ABOLITION ACT
131	BOMBAY DOCK LAB. BOARD & APPRET. ACT 1961
132	BOMBAY ENTERTAINMENT DUTY ACT 1923
133	BOMBAY GOVT. PREMISES ACT 1955
134	BOMBAY HOTELS & LODGE CONTROL ACT 1947
135	BOMBAY HOUSING & AREA DEV. ACT 1977
4	BOMBAY INDUSTRIAL RELATIONS ACT, 1946
137	BOMBAY JUDICIAL SERVICE RECRUITMENT RULES ,1956
15	BOMBAY LAND ACQUISITION ACT 1948
16	BOMBAY LAND REQUISITION ACT, 1948
139	BOMBAY LOTTERIES PRIZE COMP. ACT 1958
5	BOMBAY METRO. REGION DEVOLP. AUTHORITY ACT
140	BOMBAY MINERALS & MINES ACT 1957
141	BOMBAY MONEY LENDERS ACT 1947
6	BOMBAY MUNICIPAL CORPORATION ACT
7	BOMBAY POLICE ACT
17	BOMBAY PORT TRUST ACT
8	BOMBAY PRE. OF FRAG. & CON. HOLDING ACT
305	BOMBAY PREVENTION OF GAMBLING ACT

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<b>ACT CODE</b>	<b>ACT DESCRIPTION</b>
9	BOMBAY PRIMARY EDUCATION ACT
98	BOMBAY PROHIBITION ACT.
117	BOMBAY PROVINCIAL MUNICIPAL CORPORATIONS ACT-1949
138	BOMBAY PUBLIC TRUST ACT
10	BOMBAY PUBLIC TRUST ACT
18	BOMBAY PUBLIC TRUST ACT 1960
358	BOMBAY REGULATION ACT VIII OF 1827
142	BOMBAY RENT ACT 1947
143	BOMBAY SEC. & H. SECONDARY BOARD ACT. 1965
11	BOMBAY SHOPS & ESTABLISHMENT ACT
144	BOMBAY STAMPS ACT, 1958
145	BOMBAY UNIV. POST GRADUATION RULES
12	BOMBAY UNIVERSITY ACT
13	BOMBAY VILLAGE PANCHAYAT ACT
146	BPT EMPLOYEES(CONDUCT) REG.
20	C.P.C.- (INTERLOCUTORY ORDER)
21	C.P.C.- (NON-INTERLOCUTORY ORDER)
333	CABLE TELEVISION NETWORK REGULATION ACT
347	CANTONMENTS ACT
351	CARRIAGE BY ROAD ACT
147	CASTE CERTIFICATE ACT 1871
148	CATTLE TRESSPASS ACT ,1871
149	CENTRAL CIVIL SERVICES RULES1964
22	CENTRAL EXCISE & SALT ACT
150	CENTRAL INDUSTRIAL SECURITY FORCE ACT
151	CHARTERED ACCOUNTANTS ACT 1949
337	CIGARETTE & OTHER TOBACCO(PROHIBITION,REG.,SUPPLY)
152	CITIZENSHIP ACT 1955
23	CITY & INUDSTRIAL DEVOLPMENT ACT
153	COAST GUARDS ACT 1978
154	CODE OF CIVIL PROCEDURE 1908
91	COFEPOSA (ACT. 1974)
155	COMMISSION OF INQUIRY ACT 1952
156	COMPANIES ACT & RULES 1956
157	COMPANY SECREATARIES ACT 1980
334	COMPETITION ACT
88	CONSTITUTION OF INDIA
158	CONSUMER PROTECTION ACT
159	CONTEMPT OF COURT ACT 1971
24	CONTRACT LABOUR (REG. & ABOLITION) ACT
160	CONTRACT LABOUR REQUISITION ACT 1970
77	COPY RIGHT ACT
161	COPYRIGHT AMENDMENT ACT
342	COST & WORKS ACCOUNTANTS ACT

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<b>ACT CODE</b>	<b>ACT DESCRIPTION</b>
89	CRIMINAL PROCEDURE CODE (CR.PC)
162	CUSTOMS & TARIFFS ACT,1975
25	CUSTOMS ACT, 1962
163	DEBT TRIBUNAL RECOVERY ACT
164	DECREE NISI
165	DEFENCE OF INDIA ACT
325	DESIGNS ACT
166	DESTRUCTIVE INSECTS & PESTS ACT 1914
26	DISPLACE PERSONS (C&R) ACT 1954
167	DOCK WORKERS REGULATION ACT ,1948
106	DOWRY ACT
168	DRUGS & COSMETICS ACT,1940
169	ELECTRICITY SUPPLIES ACT,1948
170	EMIGRATION ACT 1922
171	EMP. EXC. NOTIF. OF VAC.(COMP. NOTIC. VACS.)
27	EMPLOYEES STATE INSURANCE ACT, 1948
28	EMPLOYMENT PROVIDENT FUND & MISC. P. ACT
172	ENEMY PROPERTY ACT ,1968
350	ENGLISH & FOREIGN LANGUAGE UNIVERSITY ACT
173	ENVIRONMENT PROTECTION ACT 1986
112	ESSENTIAL COMMODITIES ACT
174	ESTATE DUTY ACT 1953
110	EXPLOSIVE SUBSTANCES ACT
175	EXPLOSIVES RULES ACT
306	EXTRADITION ACT, 1962
29	FACTORIES ACT
115	FACTORY ACT
30	FAMILY COURT ACT
176	FAMILY PENSION ACT
177	FINANCE ACT 1961,1962
344	FOOD & SAFETY STANDARDS ACT
103	FOOD ADULTERATION ACT
178	FOOD CORPORATION OF INDIA ACT, 1964
86	FOREIGN EXCHANGE REGULATION ACT
179	FOREIGN LIQUORS ACT
180	FUNDAMENTAL RIGHTS
181	GENERAL INSURANCE BUSINESS ACT 1972
182	GENERAL INSURANCE CORPORATION ACT
183	GIFT TAX ACT 1958
109	GOLD CONTROL ACT
184	GOVERNMENT SAVINGS BANK ACT, 1873.
346	GOVERNMENT SECURITIES ACT
338	GRAM NYAYALAYA ACT
31	GUARDIAN AND WARDS ACT

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<b>ACT CODE</b>	<b>ACT DESCRIPTION</b>
185	HAJ COMMITTEE ACT 1959
318	HC & SC JUDGES (COND. OF SERVICE) ACT
312	HINDU ADOPTION & MANITENANCE ACT
187	HINDU MARRIAGE ACT
32	HINDU MARRIAGE ACT
186	HINDU MARRIAGE ACT(FOR MAINTENANCE)
188	HINDU SUCCESSION ACT , 1956
189	HOMOEOPATHIC & BIO-CHEMICAL ACT
332	HOMOEOPATHY CENTRAL COUNCIL ACT
190	IMMOVABLE PROPERTY ACT
107	IMPORT & EXPORT ACT
191	IMPORT & EXPORT CONTROL ACT 1947
33	INCOME TAX ACT, 1961
192	INCOME TAX ACT,1961
34	INDIAN ARBITRATION ACT
105	INDIAN ARMS ACT
35	INDIAN CITIZENSHIP ACT
193	INDIAN CONTRACT ACT 1872
36	INDIAN DIVORCE ACT
194	INDIAN DIVORCE ACT( MUSLIM ACT)
195	INDIAN DIVORCE ACT(CHRISTIAN ACT)
196	INDIAN ELECTRICITY ACT, 1910
302	INDIAN EVIDENCE ACT
111	INDIAN FOREST ACT
205	INDIAN INSTITUTE OF TECHNOLOGY ACT, 1961
37	INDIAN MEDICAL COUNCIL ACT- 1956
197	INDIAN PARTNERSHIP ACT 1932
90	INDIAN PENAL CODE (I.P.C)
198	INDIAN POST OFFICE ACT, 1898
38	INDIAN RAILWAYS ACT,1890
199	INDIAN STAMPS ACT,1899
39	INDIAN SUCCESSION ACT
200	INDIAN SUCCESSION ACT, 1925
201	INDIAN TELEGRAPH ACT, 1885
328	INDIAN UNIVERSITIES ACT
203	INDUSTRIAL COMPANIES (SPL. PROV.) ACT 1985
40	INDUSTRIAL DISPUTE ACT, 1947.
202	INDUSTRIAL EMP. STANDING ORDER ACT 1946
41	INDUSTRIAL EMPLOYMENT (STANDING O.) ACT
326	INFORMATION TECHNOLOGY ACT
204	INSECTICIDES ACT, 1968
206	INTEREST TAX ACT 1974
207	INTERNATIONAL AIRPORT AUTHORITY ACT
309	JUVENILE JUSTICE(CARE & PROTECTION OF CHILDREN)ACT, 2000

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ACT CODE	ACT DESCRIPTION
208	KAR VIVAD SCHEME ACT
209	KENDRIYA VIDYALAYA SANGHATAN RULES 1976
210	KHADI & VILLAGE INDUSTRIES COMMISSION ACT1956.
211	KHADI & VILLAGE INDUSTRIES COMMISSION RULES
42	LAND ACQUISITION ACT
330	LEGAL SERVICES AUTHORITIES ACT
212	LIFE INSURANCE CORPORATION ACT
213	LIMITATION ACT,1963
331	LIMITED LIABILITY PARTNERSHIP ACT
214	LUNACY ACT, 1912
94	M.P.D.A. (ACT. 1981)
43	M.R.T.U. & P.U.L.P. ACT
215	MA. AGRI. PRODUCTS MARKETING ACT 1964
44	MAH. AGRI. LANDS (CEILING & HOLDING) ACT
57	MAH. AGRICULTURE UNIVERSITIES ACT 1983
230	MAH. ANCIENT MONUMENTS & ARCH. SITES ACT 1961
219	MAH. ANIMAL PRESERVATION ACT, 1977
224	MAH. CHIT FUNDS ACT
231	MAH. CIVIL SERVICE(DISC., COND. & APPO.) RULES
232	MAH. CIVIL SERVICES PENSION RULES
45	MAH. CO-OP. SOC. ACT
300	MAH. CONTROL OF ORGANISED CRIME ACT
216	MAH. EDU. INST. PROB. OF CAP FEES ACT
311	MAH. ELECTRICITY REGULATORY COMMISSION
303	MAH. FURLOUGH & PAROLE TO PRISONERS RULES 1959
46	MAH. HOUSING & AREA DEVOLPMENT ACT
233	MAH. IMPLEMENTATION OF RESERVATION POLICY ACT
234	MAH. INDUSTRIAL DEVELOPEMENT ACT,1962
217	MAH. LAND ACQUISITION ACT, 1949
220	MAH. LAND RECQUISITION ACT,1948
221	MAH. LAND REVENUE CODE, 1966
47	MAH. LAND REVENUE CODE, 1966
218	MAH. LOK AYUKTA ACT, 1971
222	MAH. MATHADI KAMGAR, HAMAL & OR. MANU.WORK 1969
226	MAH. MEDICAL COUNCIL ACT,1965
227	MAH. MEDICAL PRACTITIONERS ACT 1961
48	MAH. MUNCIPALTIES ACT
223	MAH. OWNERSHIP FLAT TRANSFER ACT 1963
49	MAH. OWNERSHIP FLATS ACT
314	MAH. PREVENTION OF MALPRACTICES ACT
50	MAH. PRIVATE FOREST ACQUISITION ACT
236	MAH. PRIVATE FORESTS ACT,1975
118	MAH. PROTECTION OF INTERESTS OF DEPOSITORS
235	MAH. PUBLIC SERVICE COMMISSION RULES

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58	MAH. PURCHASE TAX ON SUGARCANE ACT 1962
51	MAH. PVT. SCHOOL (C OF S) REGULATION ACT
52	MAH. REGIONAL TOWN PLANNING ACT
53	MAH. RESETTLEMENT OF PROJECT ACT
54	MAH. RESTO. OF LANDS TO S.T. ACT, 1974
225	MAH. RESTORATION OF LAND TO SC ACT ,1974
237	MAH. REVENUE ACT
238	MAH. SEC. & H.SECONDARY EDUCATION BOARD ACT
55	MAH. SLUM AREAS ACT
228	MAH. STATE LOTTERIES ACT,1958
229	MAH. STATE SEC. SCHOOLS ACT,1951
239	MAH. TAX ON LUXURIES(HOTELS & LODGING) ACT
241	MAH. UNIVERSITIES ACT, 1994
56	MAH. VACANT LAND (P OF U,O & S,E) ACT
240	MAHANAGAR TEL. NIGAM MATTERS
360	MAHARASHTRA RENT CONTROL ACT, 1999
59	MAJOR PORT TRUSTS ACT
242	MARIAGES UNDER MUSLIM LAWS
243	MERCHANT SHIPPING ACT 1958
343	MICRO, SMALL & MEDIUM ENTERPRISE DEV. ACT
60	MINES & MINERALS (REG. & DEVOLP) ACT
61	MINIMUM WAGES ACT, 1948.
245	MISCELLANEOUS ACT (1)
244	MISCELLANEOUS ACT (2)
246	MONOPOLIES & RESTRICTIVE TR. PRACT. ACT 1969
62	MOTOR VEHICLES ACT,1939
247	MSEB EMPLOYEES SERVICE RULES 1962
248	MULTI-STATE CO-OP. SOCIETIES ACT 1984
93	N.S.A. (ACT. 1980)
95	NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT
324	NATIONAL HOUSING BANK ACT
355	NATIONAL INVESTIGATION AGENCY ACT
339	NATIONAL RURAL EMPLOYMENT GURANTEE ACT
340	NATIONAL TAX TRIBUNAL ACT
249	NATIONAL TEXTILE CORPORATION ACT
321	NATIONAL TRUST FOR WELFARE OF AUTISM,MENTAL PERSON
250	NATIONALISATION ACT 1974
251	NAVY ACT,1957
63	NEGOTIABLE INSTRUMENTS ACT
252	NOTARIES ACT,1952
253	OIL & NATURAL GAS CORPORATION ACT 1959
254	OIL INDUSTRIES DEVELOPEMENT ACT 1974
99	OTHER ACT
255	PASSPORTS ACT,1967

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<b>ACT CODE</b>	<b>ACT DESCRIPTION</b>
320	PATENTS ACT
256	PAYMENT IN RESPECT OF FILMS
257	PAYMENT OF BONUS ACT, 1965
78	PAYMENT OF BONUS ACT, 1965.
79	PAYMENT OF GRATUITY ACT
258	PAYMENT OF GRATUITY ACT, 1972
64	PAYMENT OF WAGES ACT
259	PETROLEUM ACT,1934
315	POLICE ATTROCITIES ACT
327	PRE-NATAL DIAGNOSTICS(REG. & PREVENTION OF MISUSE)
65	PRESIDENCY SMALL CAUSES COURT ACT
313	PRESIDENCY TOWNS INSOLVANCY ACT 1909
100	PREVENTION OF CORRUPTION ACT
260	PREVENTION OF CRUELTY TO ANIMALS ACT 1960
301	PREVENTION OF ILLICIT TRAFFIC ACT (P.I.T.A)
341	PREVENTION OF INSULT OF NATIONAL HONOUR ACT
335	PREVENTION OF MONEY LAUNDERING ACT
304	PREVENTION OF TERRORISM ACT(POTA)
104	PROBATION OF OFFENDER ACT
261	PROFESSION TAX ACT
349	PROHIBITION OF CHILD MARRIAGE ACT
101	PROTECTION OF CIVIL RIGHT ACT
310	PROTECTION OF HUMAN RIGHT ACT, 1993
329	PROTECTION OF PLANT VARIETIES & FARMERS RIGHT ACT
316	PROTECTION OF WOMEN FROM DOMESTIC VIOLENCE ACT, 2005
262	PROVIDENT FUND & FAMILY PENSION ACT
114	PROVIDENT FUND ACT
263	PUBLIC INTEREST LITIGATION
66	PUBLIC PREMISES (EVICTION) ACT
67	PUNE UNIVERSITY ACT 1974
264	PUNJAB NATIONAL BANK OFFICERS EMP. REG.
265	RACE COURSE LICENSE ACT
319	RAILWAY CLAIM TRIBUNAL ACT
97	RAILWAY PROPERTY (UNLAWFUL POSSESSION ACT. 1966)
68	RAILWAYS ACT
267	RBI STAFF REGULATION ACT 1948
268	REGIONAL RURAL BANK ACT, 1976
269	REGISTRATION ACT, 1908
308	REGULATION OF EMPLOYMENT & WELFARE ACT, 1981
19	RENT ACT
270	REPRESENTATION OF PEOPLES ACT 1950,1951
69	REQN.& ACQN.OF IMMOVEABLE PROPERTY ACT
266	RESERVE BANK OF INDIA ACT, 1934
307	RIGHT TO INFORMATION ACT, 2005

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271	ROAD TRANSPORT CORPORATION ACT, 1950
272	S.C. & S.T. ACT 1956, 1976
70	S.C. & S.T. ORDERS (AMENDMENT) ACT.
102	S.C., S.T. (PREVENTION OF ATTROCITIES ACT)
92	SAFEMA (ACT. 1976)
273	SALES TAX ACT 1979
274	SCHOOL TRIBUNAL ACT
317	SCIENCE & ENGINEERING RESEARCH BOARD ACT
71	SECONDARY SCHOOL CODE
275	SECURITIES & EXCHANGE BOARD OF INDIA ACT
276	SECURITISATION & RECONSTRUCTION OF FINIANCIAL ASSETS ACT
277	SECURITY CONTRACTS REGULATION ACT 1956.
278	SECURITY GUARDS ACT
72	SERVICE MATTER
279	SERVICE MATTERS
280	SHIPPING CORPORATION OF INDIA ACT
73	SHIVAJI UNIVERSITY ACT
281	SICK INDUSTRIES ACT, 1985
74	SICK TEXTILE UNDERTAKINGS ACT
282	SILK INDUSTRIES TEXTILE UNDERTAKING ACT
323	SMALL INDUSTRIES DEVELOPEMENT BANK OF INDIA ACT
283	SMUGGLER & FOREIGN EXCH. MANIPULATOR ACT,1976
284	SNDT WOMEN UNIVERSITY ACT 1974
285	SOCIETIES REGISTRATION ACT 1860
286	SPECIAL MARRIAGE ACT(CHRISTIAN ACT)
75	SPECIFIC RELIEF ACT
76	STANDARDS OF WEIGHTS & MEASURES ACT-1976
287	STATE BANK (SUPERVISORY SERVICE) RULES
288	STATE BANK SERVICE RULES
289	STATE FINANCE CORPORATION ACT
290	SUO MOTO W.P.
291	SUPER PROFIT ACT
116	SUPRESSION OF IMMORAL TRAFFIC IN WOMEN,GIRLS ACT
322	TELECOM REGULATORY AUTHORITY OF INDIA ACT
96	TERRORIST & DISRUPTIVE ACTS ACT, 1987)
292	TEXTILE COMMITTEE ACT 1963
293	TEXTILE UNDERTAKINGS ACT 1983
294	TRADE & MERCHANDISE ACT 1958
87	TRADE & TRADE MERCHANDISE MARKS ACT
80	TRADE UNIONS ACT, 1926
81	TRANSFER OF PROPERTY ACT
295	UNION BANK OF INDIA OFFICERS SERVICE REG.
354	UNORGANISED SECTOR WORKERS SECURITY ACT
82	URBAN & AGRICULTURAL LAND CEILING ACT

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83	URBAN LAND CC & RD ACT 1976
296	VEGETABLE OIL CESS ACT,1983
297	WAREHOUSING CORPORATION ACT 1962
298	WATER PREVENTION CONTROL ACT
84	WEALTH TAX ACT, 1957
113	WEIGHTS & MEASURES ACT
299	WIRELESS TELEGRAPHY ACT , 1933
85	WORKMEN'S COMPENSATION ACT